

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2034
ANSWERED ON:20.07.2009
OUTSTANDING DUES OF MTNL/BSNL
Owaisi Shri Asaduddin

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether several Union and State Government offices and other subscribers owe sizeable dues to Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL);
- (b) if so, the details thereof alongwith the total outstanding dues against the said organizations as on date;
- (c) whether due to non-recovery of these outstanding dues, MTNL and BSNL have gone into losses; and
- (d) if so, the steps taken/being taken by the Government to recover the outstanding dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes, Sir. The Union and State Government offices and other subscribers owe sizeable dues to MTNL and BSNL.
- (b) The details of the outstanding against these departments as on 30.04.2009 is as follows:-

(Amount in Rs. Crores)

	STATE GOVERNMENTS	CENTRAL GOVERNMENTS	DEFENCE GOVERNMENTS	OTHER SUBSCRIBERS	TOTAL
BSNL	144.60	90.25	29.44	4484.67	4748.96
MTNL	2.89	14.26	3.01	1159.68	1179.84

For GSM and CDMA, MTNL does not compile these figures category-wise.

- (c) BSNL and MTNL have not incurred any losses since their formation.
- (d) The details of steps taken/being taken by BSNL and MTNL are given in the Annexure.